

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 183 /UHC/Admin.A/2009

Dated: September 23, 2009.

Sri Mithilesh Jha, Civil Judge (Jr. Div.), Bageshwar will also be the Civil Judge (Jr. Div.), Garur, Distt. Bageshwar in addition to his duties in the vacant court with the directions to hold Camp Court at Garur for a week in a month.

No. 184 /UHC/Admin.A/2009

Dated: September 23, 2009.

Sri Jayendra Singh, Civil Judge (Jr. Div.), Gopeshwar, Distt. Chamoli will also be the Civil Judge (Jr. Div.), Joshimath, Distt. Chamoli in addition to his duties in the vacant court with the directions to hold Camp Court at Joshimath for three days in a month.

By Order of Hon'ble the Acting Chief Justice,

Sd/-
(Ravindra Maithani)
Registrar General.